

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. No. 16/120(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.10.2017

NAME OF THE COMPANY: M/s Metalsa India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 441

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

Present: Mr. Iswar Mohapatra, Advocate
Ms. Aparana Mudrain, AROC for Respondent

ORDER

The Report of the ROC is on record confirming the holding of the AGM for the financial year 2012-13.

To come up on 8th November, 2017.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)